

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. MA 1096/2018 MA 657/2017 in C.P. 08/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Abha Dastane Rao Intervener
In
Maharashtra Executer & Trustee Co
Pvt. Ltd

Section: 441 of Companies Act, 2013

ORDER

Ld. Counsel, Avinash R Khanolkar a/w Surekha Yadav appeared for the
Petitioner. Due to paucity of time matter could not be taken up on
board. List this matter on **10.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)